NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

SHRI CII. MIOHD SHARIEF TARIQ, MEMBER-JUDIO

APPLICATION NUMBER

PETITION NUMBER : CP/15/2016

NAME OF THE PETITIONER(S) : S.Shankar & 2 others

NAME OF THE RESPONDENT(S) : M/s Captain Media Private Limited &

21 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. D. PERUMAN JARANYAN.

For pulitioners 1403

ORDER

Shri D Peruman Saranyan, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter has been settled between the parties and sought time for filing a memo of compromise entered into between the parties. Time extended at request. Put up on 11.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)